

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P.(CAA)/228(MB)2023InC.A.(CAA)/52(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: Panama Holding Private Limited

Section: 230-232 of Companies Act, 2013

ORDER

Though Counsel for the Applicant present but not put his appearance.

Mr. Tushar Wagh, Deputy Director appeared on behalf of the RD.

Report of the RD has been filed. List this matter on **07.12.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

09.11.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)